

ed that raw jute cultivation should be aided by subsidies: and

(c) if so, the action taken by Government on the above recommendations?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOW-DHARY RAM SEWAK): (a) Yes, Madam.

(b) No, Madam.

(c) Government have kept the recommendations of the Indian Jute Development Council in view while considering the question of support price for raw jute for the jute year 1969-70.

CONCENTRATION OF CHINESE TANKS ON EAST BENGAL BORDER

*360. DR. (MRS.) MANGLA-DEVI TALWAR: Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware of the concentration of Chinese tanks near the Indian border in East Bengal: and

(b) if so, the action taken in the matter?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) and (b) No significant change has been noticed in the deployment of Pakistani armour near our borders.

ASSAULT ON SHRI RAJEEV DHAVAN IN U.K.

♦361. SHRI S. A. KHAJA MOHI-DEEN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Shri Rajeev Dhavan, son of the Indian High Commissioner in London was assaulted in Cambridge, U.K. on the 9th March, 1969;

(b) if so, whether the Government of India have lodged any protest with the British Government in this connection: and

(c) if the reply to part (b) above be in the affirmative, the nature of reply received from the British Government?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Madam.

(b) No, Madam. However, the Foreign and Commonwealth Office was informed.

(c) Does not arise.

CENTRAL ASSISTANCE TO STATES

*365. SHRI CHITTA BASU: Will the PRIME MINISTER be pleased to state;

(a) whether it is a fact that the National Development Council at a meeting recently held, re-examined the criteria decided upon earlier, for the allocations of Central assistance to the States; and

(b) if so, the result thereof?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) No, Madam.

(b) Does not arise.

SI OF CARGO AND OTHER PROPERTY CONFISCATED BY PAKISTAN

♦366. SARDAR HARCHARAN SINGH DUGAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any efforts have been made by the Government of India after the new regime took charge in Pakistan recently, to secure release of the cargo and other property confiscated by Pakistan during the 1965 Indo-Pakistan conflict: and

(b) if so, the details thereof together with the results achieved?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH):

(a) and (b) The Government have